

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 1<sup>st</sup> August, 2015*

No.HC.VII-08/2015/ 3299 /A. Shri Bhaskar Jyoti Mahanta, Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati, is transferred and posted as Presiding Officer, Labour Court, Guwahati, vice Smti Soneka Bora transferred.

In anticipation of his appointment by the Govt., Shri Mahanta will hand over charge of his Tribunal and Office to Smti Soneka Bora, Presiding Officer, STAT & Member, MACT, No.1, designate, Kamrup (M), Guwahati and join his new assignment.

No.HC.VII-08/2015/ 3300 /A. Smti Soneka Bora, Presiding Officer, Labour Court, Guwahati, is transferred and posted as Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati, vice Shri Bhaskar Jyoti Mahanta transferred.

In anticipation of her release by the Govt., Smti Bora will hand over charge of her Court and Office to the Registrar, Labour Court, Guwahati and join her new assignment.

No.HC.VII-08/2015/ 3301 /A. Shri Pradip Kumar Das, Member, MACT, No.2, Kamrup (M), Guwahati, is transferred and posted as Special Judge, Addl. CBI Court, No.1, Assam, Guwahati, vice Shri Raktim Duarah transferred.

Shri Das will hand over charge of his Tribunal and Office to Shri Raktim Duarah, Member, MACT, No.2 designate, Kamrup (M), Guwahati and join his new assignment.

No.HC.VII-08/2015/ 3303 /A. Shri Susil Kumar Sarma, Member, MACT, No.3, Kamrup (M), Guwahati, is transferred and posted as Special Judge, Addl. CBI Court, No.3, Assam, Guwahati, vice Shri Aparesh Chakravarty transferred.

Shri Sarma will hand over charge of his Tribunal and Office to Shri Aparesh Chakravarty, Member, MACT, No.3 designate, Kamrup (M), Guwahati and join his new assignment.

No.HC.VII-08/2015/ 3302 /A. Shri Raktim Duarah, Special Judge, Addl. CBI Court, No.1, Assam, Guwahati, is transferred and posted as Member, MACT, No.2, Kamrup (M), Guwahati, vice Shri Pradip Kumar Das transferred.

Shri Duarah will hand over charge of his Court and Office to the Special Judge, Addl. CBI Court, No.2, Assam, Guwahati and join his new assignment.

No.HC.VII-08/2015/ 3304 /A. Shri Aparesh Chakravarty, Special Judge, Addl. CBI Court, No.3, Assam, Guwahati, is transferred and posted as Member, MACT, No.3, Kamrup (M), Guwahati, vice Shri Susil Kumar Sarma transferred.

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Shri Chakravarty will hand over charge of his Court and Office to the Special Judge, Addl. CBI Court, No.2, Assam, Guwahati and join his new assignment.

No.HC.VII-08/2015/ 3305 /A. Shri Chatra Bhukhon Gogoi, Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati, is transferred and posted as Chief Judicial Magistrate, Kamrup, Amingaon, vice Shri Syed Imdadur Rahman transferred.

Shri Gogoi will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment.

No.HC.VII-08/2015/ 3306 /A. Shri Syed Imdadur Rahman, Chief Judicial Magistrate, Kamrup, Amingaon, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati, vice Shri Chatra Bhukhon Gogoi transferred.

Shri Rahman will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Kamrup, Amingaon and proceed to join his new assignment.

No.HC.VII-08/2015/ 3307 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as Asstt. Sessions Judge and to post him on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officer	District	Head-quarters/Station
1.	Shri Syed Imdadur Rahman	Kamrup (M)	Guwahati

By Order,  
Sd/- M.A. Ali,  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-08/2015/ 3308 - 3338 /A.  
Copy to:-

Dated 01.08.2015

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to appoint (i) Shri Bhaskar Jyoti Mahanta as Presiding Officer, Labour Court, Guwahati (ii) release Smti Soneka Bora from the post of Labour Court, Guwahati and (iii) invest Shri Syed Imdadur Rahman with the powers of Civil Judge.
2. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati for information and necessary action
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati

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4. The District and Sessions Judge, \_\_\_\_\_
5. The Principal Judge, Family Court, NO.I & II, Kamrup (M), Guwahati/ Cachar, Silchar
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member- Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
13. The Special Judge, Addl. CBI Court, NO.1,2 & 3 Assam, Chandmari, Guwahati
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
15. Shri Bhaskar Jyoti Mahanta, Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
16. Smti Soneka Bora, Presiding Officer, Labour Court, Guwahati
17. Shri Pradip Kumar Das, Member, MACT, No.2, Kamrup (M), Guwahati
18. Shri Susil Kumar Sarma, Member, MACT, No.3, Kamrup (M), Guwahati
19. Shri Raktim Duarah, Special Judge, Addl. CBI Court, No.1, Assam, Guwahati
20. Shri Aparesh Chakravarty, Special Judge, Addl. CBI Court, No.3, Assam, Guwahati
21. Shri Chatra Bhukhon Gogoi, Civil Judge and Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
22. Shri Syed Imdadur Rahman, Chief Judicial Magistrate, Kamrup, Amingaon
23. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
24. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
25. The Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
26. The Administrative Officer, Judicial Academy, Assam, Guwahati, Gauhati High Court, Guwahati.
27. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
28. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
29. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
30. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
31. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

**(N.B. The Officers under order of transfer will join within 15 (fifteen) days after clearing the pending judgments and other administrative works.)**

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REGISTRAR (VIGILANCE)

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15/11/2015